

Monthly Report on Compliance with the 3 Adjudgment Rule

Sl. No.	Court	District	Case Type	Case Number	Date of Institution	Date of Disposal	Number of dayes between Final hearing and Judgment	Number of Adjudgments Granted
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram				Nil		
2	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	TS (Com)	95/2024	14-05-2024	24-05-2024	1 Day	Nil
3	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	T. Ex (Com)	1/2024	12-09-2023	15-05-2024	1 Day	Nil
4	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Case (Com)	5/2024	06-12-2022	15-05-2024	28 Days	5
5	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	MS (Com)	126/2024	14-05-2024	16-05-2024	1 Day	Nil
6	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	TS (Com)	61/2024	17-04-2023	16-05-2024	1 Day	1
7	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	Misc. Arb (Com)	61/2024	05-08-2023	21-05-2024	1 Day	1
8	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	Miscellaneous Arbitration (Commercial)	12 of 2024	17-10-2020	07-05-2024 (Contested)	62 days	19
9	Siliguri	Data Not Provided						